

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:236
ANSWERED ON:06.02.2014
ACHIEVEMENTS UNDER PMGSY
Mandal Shri Mangani Lal;Reddy Shri Modugula Venugopala

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the targets set under the Pradhan Mantri Gram Sadak Yojana (PMGSY) have been achieved during the 11th Five Year Plan, if so, the details thereof and if not, the reasons therefor;
- (b) the number of rural habitations which are yet to be covered under the scheme;
- (c) the details of the targets set and the funds allocated for the 12th Five Year Plan under the scheme; and
- (d) whether the States have sought additional funds from the Government under the scheme and if so, the details thereof and the action taken by the Government so as to achieve the targets set under PMGSY.

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH)

(a) to (d) A statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (d) of Lok Sabha Starred Question No. 236 due for answer on 06.2.2014.

(a) The targets set and achieved under Pradhan Mantri Gram Sadak Yojana (PMGSY) during 11th Five Year Plan are as under :-

11th Five year plan (in no.)	Habitations	New Connectivity	Upgradation Length (in Km.)
Target	60,638	1,29,707	1,00,740
Achievement	47,809	1,22,107	1,07,749

(b) A total no. of 1,78,184 habitations are eligible under PMGSY, out of this a total no. of 1,38,187 habitations (78% of eligible habitations) have been cleared by the Ministry and a total no. of 95,497 habitations (69% of cleared habitations) have been connected upto December, 2013.

(c) The total Gross Budgetary Support (GBS) for the 12th Five Year Plan in respect of PMGSY is Rs. 1,05,000 crore. The Physical targets set under PMGSY are as under:

12th Five year plan (in no.)	Habitations	New Connectivity	Upgradation Length (in Km.)
Target	29,156	1,62,000	78,000

(d) The funds for the projects sanctioned under Pradhan Mantri Gram Sadak Yojana (PMGSY) are being made available to the State Rural Road Development Agencies (SRRDAs) based upon state demand, absorption capacity, works undertaken and fulfilling of certain conditions laid down in the programme guidelines for release of funds. Additional funds are allocated/ released to the States as per requirement based on submission of project reports, status of preparedness, and pace of execution of projects in hand.